

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 210
IB-145/2021

IN THE MATTER OF:

M/s. Redster Digital Ltd.

... **Applicant/Petitioner**

Vs

ROC

...

Respondent

Under Section: IBC-59

Order delivered on 02.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**For Income Tax Deptt. - Zoheb Hossain & Parth Semwal, Sr. & Jr. Standing
Counsel**

ORDER

On the request of the Petitioner's counsel, list the matter on 14th July 2021.

-Sd-

**(L. N. GUPTA)
MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**